

वित्त मंत्री (श्री बलरामस्वराम बबूराव) :
 (क) से (ग). बैंक द्वारा व्यापारियों को धन देने की वर्तमान प्रणाली में ऋण के इस्तेमाल के सम्बन्ध में काफी छानबीन करने और देखभाल करने की व्यवस्था है, ताकि ऋण सुविधाओं का गलत इस्तेमाल न हो। जहाँ कहीं भी धन के गलत इस्तेमाल का पता चलता है या बैंकों के ध्यान में लाया जाता है, वहाँ बैंकों द्वारा उसे दूर करने के लिए समुचित उपाय किये जाते हैं। इसके अलावा जरूरी वस्तुओं के लिए दिये जाने वाले बैंक ऋण के नियंत्रण के लिए कड़े उपाय बरने जाने हैं जिन्हें रिजर्व बैंक प्रशासित करता है, ताकि बैंक के धन को इन जरूरी वस्तुओं की जमाखोरी करने अथवा उनमें मूट्रेबाजी करने के काम में लाये जाने में रोका जा सके।

उपलब्ध आंकड़ों के अनुसार दिसम्बर, 1972 के अन्तिम शुक्रवार को मध्य प्रदेश में वाणिज्यिक बैंकों की बकाया अभिम राशि 114.84 करोड़ रुपये थी।

इन्डोर में पकड़ा गया तस्करी का माल

9981. श्री फूचन्द बर्मा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) गन दों वर्षों के दौरान इन्डोर, मध्य प्रदेश में तस्करी का कुल कितना माल पकड़ा गया और किन-किन व्यक्तियों तथा फर्मों के विरुद्ध कार्यवाही की गई, और

(ख) इस प्रकार बरामद किये गये माल की भारतीय मुद्रा में कितनी कीमत है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० प्रार० रामेश) : (क) और (ख) पिछले दो वर्षों के दौरान इन्डोर (मध्य प्रदेश) में पकड़े गये तस्करी माल की मात्रा/मूल्य नीचे

दिये अनुसार है :—

1972	₹०
कलाई-घटिया (643 नग)	48,860
संश्लिष्ट वस्त्र	28,800
संश्लिष्ट धागा	4,440
विविध वस्तुएं	15,330
कुल जोड़	97,430
1973	₹०
कलाई-घटिया (75 नग)	9,700
संश्लिष्ट वस्त्र	44,240
संश्लिष्ट धागा	110
विविध वस्तुएं	13,700
कुल जोड़	67,820

जिन व्यक्तियों और फर्मों के विरुद्ध कार्यवाही की गयी उनके नामों के बारे में सूचना एकत्रित की जा रही है और यथा सम्भव शीघ्र मभा-पटल पर रख दी जायेगी।

Expenditure on delegations sent abroad

9982 SHRI ARVIND M PATEL:
SHRI VEKARIA:

Will the Minister of FINANCE be pleased to state:

(a) the number of Government delegations sent abroad during the years 1972 and 1973;

(b) the purpose of their visit, the countries visited by them, the number of members in each of them and the amount spent on each of them including foreign exchange; and

(c) the total amount spent on these delegations, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c). According to the information readily available, during the period from 1-3-72 to 28-2-73, 646 delegations were sent abroad, involving an expenditure of Rs. 92, 17,452 in Indian currency and Rs. 40, 91,624 in foreign exchange. This does not include the delegations sent from Ministry of Commerce.

The detailed information in regard to parts (a) to (c) is being collected from various Ministries/Departments and will be laid on the Table of the House as soon as possible.

De-controlling of cloth

9983. SHRI ARVIND M. PATEL:
SHRI VEKARIA:

Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal to de-control the cloth which is sold by the cooperatives at control rate; and

(b) if so, the broad features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE): (a). No, Sir.

(b) Does not arise.

Indo-Soviet Trade

9984 SHRI SAMAR GUHA: Will the Minister of COMMERCE be pleased to state:

(a) whether the prices of raw materials, Soviet Union imported from India, is 20 to 30 times lower than the international market rate;

(b) whether India has had to pay 20/30 percent more for Soviet machinery and industrial products and sometimes even treble than the prevalent international market prices;

(c) whether the Ministry of Finance had gone deeper into the matter to ascertain the facts about the allegations, and

(d) if so, its effect on the inflationary trend on the Indian economy and other facts thereabout?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE). (a) and (b). No, Sir.

(c) and (d). Do not arise

Office of the custodian at Calcutta dealing with enemy properties

9985. SHRI SAMAR GUHA: Will the Minister of COMMERCE be pleased to state:

(a) whether an office of the Custodian dealing with the properties declared as "enemy properties" during Indo-Pak war of 1965 has since opened a branch office at Calcutta;

(b) if so, when such office has been opened, the name of the persons who are incharge of the office and its objectives;

(c) whether any Notification has been issued to the newspapers of Eastern India in regard to the opening of the branch office at Calcutta; and

(d) other facts thereabout in relation to the status, objective and functions of the new office at Calcutta?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) to (d) The office of the Deputy Controller of Enemy Firms has been in existence at Calcutta since September 1965. He was subsequently also designated as deputy Custodian of Enemy Property. These appointments were duly notified in the Official Gazette of India. The present incumbent of the post is Shri H C Biswas, a senior officer of the State Bank of India on